

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-08/2017/11450/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kalyanjit Saikia,
Member, MACT, Nagaon.

Dated Guwahati, the 28th November, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/N/2104 Dated 08.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 23.11.2023 till the morning of 28.11.2023**, as prayed for. The Addl. District & Sessions Judge, No. 1, Nagaon, and in her absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/11249-11250/A, dated, 28-11-23

Copy to:

1. The Additional District & Sessions Judge, No. 1, Nagaon.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)